

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

CP/020/72/2020 in OA/020/1349/2013

HYDERABAD, this the 18th day of December, 2020



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

K.S. Murali Krishna, S/o. Nagayya,
aged about 42 years,
Occ: Junior Engineer (Drawing),
O/o. The Divisional Mechanical Engineer,
Diesel Loco Shed, Vijayawada Division,
South Central Railway, Vijayawada,
R/o. H.No.31-3-1A, Maruthi Nagar,
Vijayawada - 520 004.

...Applicant

(By Advocate: Mr. KRKV. Prasad)

Vs.

1. Sri Gajanan Mallya,
General Manager,
South Central Railway,
Rail Nilayam, Secunderabad.
2. Sri Rajiv Kishore,
The Chief Personnel Officer,
South Central Railway,
Rail Nilayam, Secunderabad.
3. The Senior Divisional Personnel Officer,
Secunderabad Division, Sanchalan Bhavan,
South Central Railway, Secunderabad.
4. The Senior Divisional Personnel Officer,
Vijayawada Division, South Central Railway,
Vijayawada.

... Respondents

(By Advocate: Mr. N. Srinivasa Rao, SC for Railways)

O R D E R (ORAL)
Hon'ble Mr. Ashish Kalia, Judl. Member

Through Video Conferencing :

This Contempt Petition is filed by the petitioner complaining non-implementation of the order of the Tribunal in OA No.1349/2013.

2. Heard Sri KRKV. Prasad, learned counsel for the petitioner and Sri N. Srinivasa Rao, learned Standing Counsel for the respondents.
3. Learned counsel for the petitioner submitted that the order of the Tribunal has been complied by the respondents. Accordingly, the Contempt Petition is closed.

(B.V. SUDHAKAR)
MEMBER (ADMN.)

(ASHISH KALIA)
MEMBER (JUDL.)

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